

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CP/CA. No. 571/2016**

**IN THE MATTER OF:**

**M/s Shree Bhawani Trademark Pvt. Ltd. .... APPLICANT / PETITIONER**

**SECTION:**

**Under Section 391 (2) & 394, 100 to 104**

**Order delivered on 23.01.2018**

**Coram:**

**CHIEF JUSTICE (RETD.) M. M. KUMAR  
HON'BLE PRESIDENT**

**S. K. MOHAPATRA  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

**For the PETITIONER**

**:- Ms. Nivedita R. Sarda, Advocate**

**For the RESPONDENT**

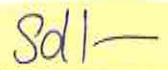
**:- Mr. Preteek Kedawat, Standing Counsel  
ITD, Rajasthan.**


**For the UOI/MCA/ROC, Jaipur**

**:- Mr. Nawal Kishore Jha, Sr. Panel  
Counsel**

**ORDER**

For Order see **CP/CA No. 564/2016.**

  
**(M. M. KUMAR)  
PRESIDENT**

  
**(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)**

**Deepak Kumar  
23.01.2018**